

(d) The State-wise estimated area likely to be brought under Oil Palm cultivation during 1996-97 and estimated amount likely to be spent on development of Oil palm cultivation is given at Annexure.

(e) and (f). A proposal for cultivations of Oil palm in 200 hectares of Karilands as a demonstration project in Kottayam district of Kerala was submitted by Government of Kerala in March, 1996.

The Government of Kerala has been advised that the scheme may be proposed for the IX Plan period since the activities for setting up demonstration plot may not be completed by the end of VIII Plan i.e. up to March, 1997. However, area expansion programme could be taken up in 1996-97.

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#### STATEMENT

##### State-wise Oil Palm Fresh Fruit Bunches (FFB) Production

(In Metric Tonnes)

S. States/Year No.	1994-95	1995-96
1. Kerala	19910	19910
2. Andaman & Nicobar Islands	10868	9087
3. Andhra Pradesh	3960	7212
4. Karnataka	1197	2681
5. Goa	Nil	28
Total	35,935	38,909

State - wise estimated area likely to be brought under Oil Palm cultivation and estimated amount likely to be spent on development of Oil Palm cultivation during 1996-97

S. State No.	Area (Ha)	Amount (Rs. lakhs)	
1	2	3	4
1. Andhra Pradesh	11,880	1655.53	
2. Karnataka	1,500	632.844	
3. Tamil Nadu	2,00	285.53	
4. Gujarat	500	118.49	
5. Tripura	100	21.82	

1	2	3	4
6. Goa		100	21.19
7. Orissa		1,000	64.32
8. Assam		100	17.25
9. Kerala		-	5.486*
Total		17,100	2822.46

\* For development of seeds garden, no area expansion to be taken.

#### Doubling of Rail Line from Joranda to Talcher

3050. SHRI K. PRADHANI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have any proposal for doubling of the railway line from Joranda to Talcher via Hindor in Orissa;

(b) if so, the funds earmarked for the purpose; and

(c) the steps taken to expedite the work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c). Doubling of the railway line from Joranda Road to Talcher has been completed and commissioned.

[Translation]

#### Restoration of Train

3051. SHRI K.D. SULTANPURI : Will the Minister of RAILWAYS be pleased to state:

(a) whether any proposal for to reintroduction of the old train between Kalka and Amritsar is under the consideration of the Government; and

(b) if so, the time by which the same is likely to be reintroduced?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). It is proposed to provide direct service between Amritsar-Chandigarh/Kalka during 1996-97.

[English]

#### Doubling of Railway Line

3052. SHRI AMAR ROYPRADHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether requests have been received by his Ministry for setting up of double line between Ambari Falkalta to New Alipore Railway Station/New Aliporeduar Railway Station; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) As per the policy, the doubling of the single line section is taken up to improve the carrying capacity, freight intensive sections being given priority.

The present level of traffic on Ambari Falakata to Aliporeduar/New Alipurduar Sections does not justify doubling of this line. However, Gauge Conversion of Siliguri-Bongaigaon Section is likely to be taken up in the coming years to serve as a double line between Jalpaiguri and Aliporerdaur stations.

#### Ban on Export of Potatoes

3053. SHRI SUDHIR GIRI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the export of potatoes grown in West Bengal has been banned;

(b) if so, the reasons therefor;

(c) whether the State Government has approached the Union Government for lifting the ban; and

(d) if so, the reaction of the Government to this?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Yes, Sir.

(b) The ban had been imposed due to presence of potato wart disease which requires strict domestic plant quarantine measures to check further spread of disease.

(c) Yes, Sir.

(d) As the disease is still prevalent, it will not be in the interest of potato cultivation in other parts of the country to relax the domestic quarantine measures at this stage.

[Translation]

#### Expenditure on Cabinet Ministers

3054. SHRI GANGA CHARAN RAJPUT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the expenditure incurred on the salaries, allowances, accommodation and tours of the Cabinet Ministers during the last three years, year-wise;

(b) whether the Government propose to make any amendment in these facilities; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) A statement containing the requisite information pertaining to salaries, allowances and tours is enclosed. Information in regard to accommodation is being collected.

(b) and (c). No proposal to make any change in these facilities is under consideration at present.

#### STATEMENT

*The expenditure on Council of Ministers for past 3 years*

Year	Salaries (in Rs.)	Allowances (in Rs.)	Tours (in Rs.)
1993-94	19,01,488	57,50,081	30,35,96,088
1994-95	23,61,709	61,71,821	40,32,50,659
1995-96	22,83,230	69,31,809	39,98,61,828

[English]

#### Hazardous Industries

3055. SHRI K.P. SINGH DEO : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any survey has been conducted about the hazardous industries located in Delhi and implementation of the safety regulations by these units;

(b) if so, the results thereof; and

(c) the action taken or proposed to be taken against the faulty units?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c). As per information made available by the Chief Inspector of Factories, National Capital Territory of Delhi, during 1991-93 inspections of 113 identified hazardous factories covered under the Factories Act, 1948, were carried out. Improvement notices were issued to these factories for rectification of certain discrepancies observed during inspections.

During 1991-93 a total of 163 challans were filed in the Court of the Metropolitan Magistrate, Delhi against the defaulting units. A sum of Rs.1.228 lakh was imposed as fine by the court on the challans decided during this period.

20 major Accident Hazard (MAH) units were identified in Delhi and a rapid safety audit conducted to suggest risk reduction measures under a scheme entitled, "Industrial Pocketwise Hazard Analysis" in 1996. The reports of the survey have been made available to all the MAH units.

#### Setting up of Cashew Board

3056. SHRI N.K. PREMCHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government propose to set up Cashew Board;